Raids by Food Inspectors in Deihi

2659. SHRJ J. P. GOYAL: WUI the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the names of premises and their locations in Delhi|New Delhi which the teams of Food Inspectors, alongwith officers of the Department of Prevention of Food Adulteration, Delhi, raided during the financial year 1983-84;

(b) whether the samples collected by them have been sent for examination;

(c) if so, what are the details of the samples examined; and

(d) what action has been taken against those found guilty of adulteration?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) The required information is given in the enclosed statement (Annexure). [See Appendix No. CXXXI, Annexure No. 51].

(b) Yes.

(c) Out of 1529 samples lifted, 191 samples were found adulterated.

(d) Prosecutions have been launched in 162 cases and the remaining cases are under pre-prosecution investigation stage.

Hotels run by the Railways

2660. SHRI T. CHANDRASEKHAR! REDDY:

SHRI CHIMANBHAI MEHTA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railways Reforms Committee has recommended that the Railways should enter the hotel and estate business in a big way;

(b) if so, what are the details of the recommendations and the action taken thereon;

(c) what are the details of the hotels being run at present by the Railways; and

(d) what are the schemes being worked out during the current year and what is the amount earmarked for the same? THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOU-DHURY): (a) and (b) The Railway Reforms Committee has recommended «• under:—

to Questions

(1) The Railway should enter into hotel business by establishing a chain either on top of metropolitan or important commercial station buildings «c near to them.

(2) The hotels should b_e prog-essively managed by the Catering Corporation or by a separate professionalised organisation.

(c) At present, two hotels, one each at Puri and Ranchi, are being run by South Eastern Railway.

(d) As no decision has so far beea taken by the Government on the recommendations of the Railway Reforms Committee, neither any scheme has been worked out nor any fund earmarked for the same during the current year.

Approval of Medical Council of India for starting Medicai College

2661. SHRI J. P. GOYAL: Will <he Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Indian Medical Association has urged .Government to make it a statutory obligation to seek prior approval of the Council for starting a medical college in the country; and

(b) if so, what is the reaction of G«r-ernment thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M.: JOSHI): (a) No, Sir.

(b) Does ^{no}t arise.

Female Doctors in C.G.H.S. Dispensaries

2662. SHRI NAND KISHORE BHATT:

SHRI H. HANUMANTHAPPA:

Will the Minister of HEALTH AND FAMILY WELFARE be pelased to state:

(a) what is the sanctioned strength of male and female medicai officers in the